

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Pr. District & Sessions Judge,

All (Kashmir Division).

No.: 454/PSYS

Dated: 12-01-2017

Subject: Appointment of Junior Assistants in Subordinate Courts of Kashmir and Jammu Divisions advertised vide Notification Nos. 986 dated 20.02.2014 and 1337 dated 25.03.2015.

Sir,

You are requested to verify the names of all such newly appointed Junior Assistants, who have been posted in your Court and Courts subordinate to you including Executive Magistrate Courts in your District, from the "Appointment Order" issued vide High Court Order No. 1057 dated 27.12.2016 already uploaded in the High Court website. In case of any doubt or confusion in the name of any such newly appointed Junior Assistant, please inform this Secretariat forthwith. You are also requested to inform this Secretariat by 31.01.2017 positively whether or not such newly appointed Junior Assistants have joined their services within the stipulated period.

with regards,

Yours faithfully


(Jawad Ahmad)

Principal Secretary to
Hon'ble the Chief Justice

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU
(Chief Justice's Secretariat)

Pr. District & Sessions Judge,

All. (Jammu Division)

No.: 453/PSYS

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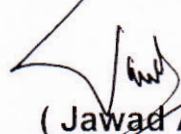
Subject: Appointment of Junior Assistants in Subordinate Courts of Kashmir and Jammu Divisions advertised vide Notification Nos. 986 dated 20.02.2014 and 1337 dated 25.03.2015.

Sir,

You are requested to verify the names of all such newly appointed Junior Assistants, who have been posted in your Court and Courts subordinate to you including Executive/Cantonment Magistrate Courts in your District, from the "Appointment Order" issued vide High Court Order No. 1058 dated 27.12.2016 already uploaded in the High Court website. In case of any doubt or confusion in the name of any such newly appointed Junior Assistant, please inform this Secretariat forthwith. You are also requested to inform this Secretariat by 31.01.2017 positively whether or not such newly appointed Junior Assistants have joined their services within the stipulated period.

with regards,

Yours faithfully


(Jawad Ahmad)

Principal Secretary to
Hon'ble the Chief Justice